

HCC No. 41/2024

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 09th OCTOBER 2024.**

CORRIGENDUM

High Court of Karnataka, Bengaluru vide Tender Notification No. HCK/2024-25/IND2025 dated 13.09.2024 had called for tender towards procurement of 449 Nos. of Scanners (370 Nos. of 40 PPM Scanners and 79 Nos. of 60PPM Scanners) for e-Seva Kendra, Additional Hardwares for Courts, ICT new Court Rooms, Paperless Courts, Online Courts and for Live Streaming purpose.

The last date fixed for uploading tender on 14.10.2024 at 4.00 PM is hereby extended upto 19.10.2024 at 4.00 PM by issuing Corrigendum to qualification criteria and technical specification. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Further, out of total change requests, approved changes regarding clarification/queries is enclosed herewith.

Sd/-

**(N.G.DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**

Flag-A

Corrigendum and Addendum for Procurement of Scanner 40ppm (370 Nos) under Phase-III of eCourts Proejct to the Courts of District Judiciary in the State of Karnataka

P Sl.No.	Parameters	Specification	Specification/Corrigendum shall be read as
2	Scan Speed	40ppm or higher (A4) 2 Scan	40ppm or higher (A4)
14	Processor Speed & Memory	Minimum 500Mhz & 512MB	This parameter is Optional
17	Environmental Compliance	BEE/Energy Star, RoHS and EPR complied	BEE/Energy Star, RoHS/EPR complied
Note:	ALL THE ABOVE SPECIFICATIONS SHOULD BE READ AS EQUIVALENT OR BETTER.		

Corrigendum and Addendum for Procurement of Scanner 60ppm - High Speed (79 Nos) under Phase-III of eCourts Proejct to the Courts of District Judiciary in the State of Karnataka

4	Scan size	A3, A4, Legal	A4, Legal
7	Scan size	A3, A4, Legal	This parameter (P.Sl. No. 7) is removed
25	Environmental Compliance	BEE/Energy Star, RoHS/EPR complied	BEE/Energy Star, RoHS/EPR complied
Note:	ALL THE ABOVE SPECIFICATIONS SHOULD BE READ AS EQUIVALENT OR BETTER.		

Corrigendum/Addendum for RFP Clauses

RFP Doc	RFP Clause 5(1)	<p>Annual Turnover: The Bidder should have an annual turnover of a minimum average of 03 Crores in the last three financial years 2021-22, 2022-23, and 2023-24. Turnover Information along with documentary evidence in support shall be furnished as Annexure-1 – Financial Status. The turnover information shall be furnished with Chartered Accountant certificate only</p>	<p>Annual Turnover: The Bidder should have an annual turnover of a minimum average of 03 Crores in the last three financial years 2021-22, 2022-23, and 2023-24. Turnover Information along with documentary evidence in support shall be furnished as Annexure-1 – Financial Status. The turnover information shall be furnished with Chartered Accountant certificate only (provisional certificate will be considered for FY-2023-24 certified by the CA)</p>
RFP Doc	RFP Clause 5(2)	<p>Past Experience: The bidder should have executed supply and installation of Scanner 40ppm and Scanner 60ppm - High Speed value worth Rs 3.0 Crores in a single or multiple projects during the last 3 years.</p>	<p>Past Experience: The bidder should have executed supply and installation of Scanner 40ppm and Scanner 60ppm - High Speed and Multi-Functional Printers (MFP) value worth Rs 3.0 Crores in a single or multiple projects during the last 3 years.</p>